

(36)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 03-02-2020

PRESENT: SHRI R.VARADHARAJAN, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/1115/2019 IN
PETITION NUMBER : CP/549/IB/2017
NAME OF THE PETITIONER(S) : S RAJAGOPAL (LIQUIDATOR) – (SRIVARI METAL
WORKS PVT LTD)
NAME OF THE RESPONDENT(S) : G KESAVAN
UNDER SECTION : SEC 35(1)(B), 35(1) (C) & 60(5) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

V. KEERTHANA
For. Mr B. Dharmaraj

Counsel for ~~petitioner~~ Liquidator

V. Keerthana

ORDER

Due to administrative exigencies in relation to sitting in Bench-II,
the matter could not be taken up today. Post this matter on
18.03.2020.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)